

**GOVERNMENT OF INDIA
SMALL SCALE INDUSTRIES
LOK SABHA**

UNSTARRED QUESTION NO:1672
ANSWERED ON:28.11.2001
FILLING BACKING OF RESERVED VACANCIES
K.H. MUNIYAPPA

Will the Minister of SMALL SCALE INDUSTRIES be pleased to state:

- (a) whether `backlog/carried forward vacancies` reserved for SCs, STs and OBCs are required to be treated as a `separate and distinct group` as provided under Article 16 (4) B of the Constitution to overcome 50% ceiling limit on vacancies to be reserved in a year;
- (b) if so, indicate backlog/carried forward vacancies ascertained as per para 5 of the DOPT OM No. 36012/2/96-Estt. (Res.) Dated 2nd July 1997 in respect of (1) SCs (2) STs and OBCs in Group A, B, C, and D Categories of services as on 29th August 1997 in the Ministry of Small Scale Industries when Special recruitment Drives etc. meant for filling such vacancies were stopped;
- (c) indicate year-wise such carried forward vacancies filled during the last four years and those which remain unfilled; and
- (d) fresh vacancies/posts accrued to reserved classes in all categories of posts during the last four years as per `post based rosters`?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SMALL SCALE INDUSTRIES, MINISTER OF STATE IN THE DEPARTMENT OF PERSONNEL AND TRAINING, DEPARTMENT OF PENSIONS AND PENSIONERS WELFARE, MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND SPACE (SHRIMATI VASUNDHARA RAJE)

- (a): The backlog/carried forward reserved vacancies for SCs/STs of earlier years would be treated as a separate and distinct group and would not be subject to any ceiling.
- (b) to (d): Information is being collected and will be laid on the Table of the House.